

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

UNSTARRED QUESTION NO:2354

ANSWERED ON:07.08.2000

ROAD PROJECTS CONSTRUCTED BY PRIVATE COMPANIES IN RAJASTHAN

RASA SINGH RAWAT

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) the number of various minor projects viz construction of Bypasses, Roads, Overbridges etc. handed over to private companies in Rajasthan during the last three years;
- (b) the norms fixed therefor;
- (c) the performance of private companies in this regard so far and the total amount to be spent on these projects and the number of such proposals pending at present;
- (d) the number of by-passes or overbridges constructed and handed over to the Government so far by these companies and the amount spent on each of these projects; and
- (e) the terms and conditions governing the works assigned to these companies?

Answer

MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI HUKUMDEO NARAYAN YADAV)

- (a) to (d) The Central Government is primarily responsible for the development and maintenance of National Highways including bridges/bypasses thereon only. During the last three years only one project relating to construction of ROB in replacement of level crossing on Kishangarh bypass on NH.8 in Rajasthan costing Rs. 17 crores has been given to a private company on Build Operate & Transfer (BOT) basis. Agreement for the project was signed in November, 1998 with a concession period of three years. Besides this one more project for construction of Udaipur Bypass (Phase II) on NH.8 costing Rs. 23.99 crores was given to a private company on BOT basis in August, 1996 with a concession period of 140 months. Both the projects have been - completed and the private companies have since started collecting toll at rates fixed by the Government. The projects will be taken over by the Government after completion of the concession periods. The performance of the private companies has been satisfactory by and large.
- (e) The projects have been awarded to the companies after competitive bidding on the principle of least cost to the user.